नगर घोषित किये जाने के बारे में कोई प्रस्ताव सरकार के विचाराधीन है ; ग्रौर

(ख) यदि प्रइन के उपयुंक्त भाग (क) का उत्तर नकारात्मक है, तो इसके क्या कारएा हैं ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री तिद्या बरण ग्रुक्ल) : (क) जी नही, श्रीमान ।

(ख) ग्वालियर के मामले में वे मानदण्ड पूरे नही होते जो मध्यावधि जनगराना में वर्गी कररा में संशोधन हेतु नगरों के चुनाव के लिए अपनाये गये थे। इसके पुनवर्गीकररा के बारे में 1971 की जनगराना के निष्कर्ष प्राप्त होने पर ही विचार किया जा सकेगा।

## कर-भार

174. डा॰ लक्ष्मी नारायरा पांडे : क्या विस मन्त्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1969-70 में प्रति व्यक्ति आय कितनी थी ;

(स) उक्त अवधि में प्रति व्यक्ति कर-भार (केन्द्रीय कर) कितना था ; ग्रीर

(ग) वर्ष 1968-69 के मुकाबले वर्ष 1969-70 में प्रति व्यक्ति आय और कर-भार कितने प्रतिशत बढा अथवा घटा है?

विल मन्त्री (भी वशवन्त राव चव्हारा) : (क) 1969-70 के प्रति व्यक्ति ग्राय के सरकारी अनुमान अभी उपलब्ध नही है।

(ख) 1969-70 में प्रति व्यक्तिकर-भार (केन्द्रीय कर, जिनमें राज्यों को दिया जाने वाला हिस्सा शामिल है) 52 रुपये था।

(ग) 1968-69 और 1969-70 के बीच प्रति व्यक्ति कर-भार में लगभग 9.7 प्रतिशत की वृद्धि हई।

## Project Allowance to the Employees of A. G., Bihar Posted in Ranchi City

Written Answers

175. SHRI P. K. GHOSH : Will the Minister of FINANCE be pleased to state :

(a) whether employees of the Office of the Accountant General, Bihar posted in Ranchi City have been demanding project allowance and have made repeated representations to Government in this regard; and

(b) if so, whether any decision has been taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The employees of the A.G., Bihar asked for the grant of Project Allowance to the entire staff of that office.

Government sanctioned the Project Allowance up to 28th February, 1970 to the Audit staff actually employed on concurrent audit of the Project and residing within the Project area or in a nearby locality. The Project Allowance was not sanctioned to the staff of the A.G., Bihar, as they were not employed for the work of the Project and it was not admissible to them.

## Demand for Project Allowance to Employees of Nationalised Banks, Ranchi

176. SHRI P. K. GHOSH: Will the Minister of FINANCE be pleased to state:

(a) whether the employees of the Nationalised bank living in Ranchi made a representation to the Prime Minister on the 21st February, 1971 when she visited Ranchi, for the grant of project allowance to all the employees of the nationalised banks posted in Ranchi City; and

(b) if so, whether Government have taken any decision in the matter?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN): (a) and (b). The Prime Minister had received a representation of the Ranchi District Bank Employees Association, forwarded by the Honourable Member. As the grant of allowances to bank employees is governed